



THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION
Dated Guwahati the 23rd January, 2020

No.HC.VII-39/2019/ 523 /A. In partial modification of this Registry's Notification No. HC.VII-39/2019/7546-7680/A dated 18.12.2019, Smti Jayashree Bora, Sub-Divisional Judicial Magistrate (M), Sonari, will hand over charge of her Court and Office to the Chief Judicial Magistrate, Sivasagar and proceed to join her new assignment immediately.



By Order,
Sd/- M.K. Kalita,
REGISTRAR (VIGILANCE)

Memo No. HC.VII-39/2019/ 524 - 532 /A.

Dated 23.01.2020

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The District and Sessions Judge, Dibrugarh/ Sivasagar.
5. The Chief Judicial Magistrate, Dibrugarh/Sivasagar.
6. Smti Jayashree Bora, Sub-Divisional Judicial Magistrate (M), Sonari.
7. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
8. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Admn.)/Registrar (Estt.), Gauhati High Court, Guwahati.
9. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


23/01/2020
REGISTRAR (VIGILANCE)

23/01/2020